

Sl. No.	District	Number of PMBJP Kendras
1.	Diu	0
	TOTAL	4
Delhi		
1.	Central Delhi	3
2.	North Delhi	2
3.	South Delhi	2
4.	East Delhi	5
5.	North East Delhi	3
6.	South West Delhi	4
7.	New Delhi	0
8.	North West Delhi	5
9.	West Delhi	11
10.	Shahdara	3
11.	South East Delhi	0
	TOTAL	38
Puducherry		
1.	Karaikal	1
2.	Mahe	1
3.	Pondicherry	8
4.	Yanam	1
	TOTAL	11
Lakshyadweep		
1.	Lakshadweep	0
	TOTAL	0
	GRAND TOTAL	3084

**Setting up of greenfield fertilizer companies
in place of sick fertilizers PSUs**

39. DR.R. LAKSHMANAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government is proposing to establish Greenfield Fertilizer Companies in the country instead of reviving sick fertilizer Public Sector Undertakings (PSUs);

(b) if so, the reason thereof;

(c) whether Government will come forward to put on hold on establishment of Green Field Fertilizer Companies for the time being and pursue sincerely revival of the sick fertilizer PSUs; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): (a) No, Sir. There is no such proposal to establish Greenfield Fertilizer Companies instead of reviving of sick Fertilizer Public Sector Undertakings (PSUs). However, Government had approved to revive closed units namely Gorakhpur, Sindri, Talcher and Ramagundam units of Fertilizer Corporation of India Limited (FCIL) and Barauni unit of Hindustan Fertilizer Corporation Limited (HFCL) through 'Nomination Route' by nominating Central Public Sector Undertakings (CPSU). Each of these units are being revived by installing new Urea Plant having production capacity of 1.27 Million Metric Tone Urea per annum each.

(b) to (d) In view of (a) above, question does not arise.

Cases of corruption and conflict of interest under probe

40. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) The number of on-going cases of corruption/conflict of interest under probe in the Ministry for cooperatives fertilizers units, as of now;

(b) The details of status of each case, case-wise;

(c) Whether the Ministry has coordinated with Ministry of Agriculture and Farmers Welfare to curb conflict of interest activities in cooperative fertilizer units, if so, the details thereof, if not, the reasons therefor; and

(d) Whether there are any officials who are alleged or under inquiry for involvement in conflict of interest activities in cooperative fertilizer units and still continuing in service, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH) (a) and (b) The complaints related to corruption and irregularities in Indian Farmers Fertiliser Cooperative Limited (IFFCO) and Krishak Bharati Cooperative Ltd (KRIBHCO) were received in this Department and have been referred to CBI for investigation. The details are given as under: